

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE PRODUCTION  
LOK SABHA  
UNSTARRED QUESTION NO.1947  
TO BE ANSWERED ON THE 7<sup>TH</sup> MARCH, 2018  
SUPPLY OF SUB-STANDARD MATERIAL

1947. DR. UDIT RAJ:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether Sub-standard material at inflated costs running into crores of rupees is reported to have been supplied to the Ordnance Factory, Chanda, Maharashtra allegedly through some touts in league with some registered suppliers;
- (b) if so, the details thereof;
- (c) whether many complaints to the higher authorities to the Ordnance Factory HQ, Kolkata have gone unchecked;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the action taken on the report number 15 of 2010-2011 of the Comptroller and Auditor General of India in this regard?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(डा. सुभाष भामरे)

(a) No, Madam.

(b) Does not arise.

**(c) & (d): A complaint of anomaly in inspection and acceptance of Ammunition Container 39 A/L regarding Supply Orders dated 19.12.2011 was investigated by Director / Vig (W/C), Ordnance Factory Ambajhari, Nagpur based on Chief Vigilance Commissioner (CVC) order dated 22.01.2015 and Chief Vigilance Officer's (CVO's) letter dated 17.02.2015.**

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The investigation conducted revealed irregularities on non-adherence to quality inspection procedures, but not receipt of sub-standard material by Ordnance Factory Chanda. Advice of CVC was obtained in this matter. CVC vide O.M. dated 19.07.2017 advised for 'Counselling' to 3 officials and issuing "Recordable Warning" to 22 officials. CVC also advised for no action against 5 officials being retired. Vigilance Department, Ordnance Factory Board (OFB) vide their letter dated 15.11.2017 has intimated that as advised by CVC, the "Counselling Memo" and "Warning Memo" have been served to the concerned officials.

(e) Action Taken Note on C&AG Report No.15 of 2010-2011 was vetted by Audit and furnished to Department of Expenditure, Monitoring Cell, Ministry of Finance on 02.08.2017, after issuing necessary instructions as per Audit remarks to OFB.

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